HIGH COURT OF DELHI AT NEW DELHI

No. 138 /Rules/DHC Dated: 27/05/2025

PRACTICE DIRECTIONS

Hon'ble the Chief Justice and companion Judges, in supersession of earlier Practice Directions bearing No. 132/Rules/DHC dated 17.04.2025 have been pleased to issue the following Practice Directions:-

- (a) Application seeking Review, Recall, Correction, Clarification and Modification of Order/Judgment be mentioned and listed before the concerned Bench which has passed the order/judgment.
- (b) Mentioning of fresh urgent matters will be before DB-I.
- (c) Mentioning of urgent matters in pending cases will be before the concerned roster Bench.

These Practice Directions shall come into force immediately.

BY ORDER

Sd/-(ARUN BHARDWAJ) REGISTRAR GENERAL